

**List of Advocates proposed to be designated as Senior Advocates in terms of the Resolution of the Hon'ble Permanent Committee dated 19.06.2024
Published Under Rule 6(3) of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018
(as amended vide Notifications dated 20.05.2022, 17.08.2023 & 28.08.2023)]**

Sl. No.	Name of Advocate	Whether submitted on Proforma as per Rules	Reg. with State Bar Council of Uttarakhand / Transferred on the rolls of Bar Council of Uttarakhand atleast 5 years' prior	Member of UK High Court Bar Association for last 5 years	Whether completes 10 years of actual practice as an Advocate	Recommendation of Two Senior Advocates
01	Mr. Piyush Garg	Yes	Yes; Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes; Member since December 2005	Yes	1. Sri Tanveer Alam Khan, U'Khand High Court 2. Sri Vivek Sood, Supreme Court of India
02	Mr. Vijay Bhatt	Yes	Yes; Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes; Member since 2004	Yes	1. Sri Amit Saxena, Allahabad HC 2. Sri Sanjeev Singh, Allahabad HC
03	Mr. Atul Kumar Bansal	Yes	Yes; Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes; Member since 20.02.2001	Yes	1. Sri Anil Bhushan, Allahabad HC 2. Sri Amarendra Nath Singh, Allahabad HC
04	Dr. Kartikey Hari Gupta	Yes	Yes, Member since 12.11.2005	Yes; Member since 22.11.2006	Yes	1. Sri Harin P. Raval, New Delhi 2. Sri Rajiv Nanda, Supreme Court of India
05	Ms. Menka Tripathi	Yes	Yes; Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes; Member since January 2002	Yes	1. Ms. Tehmina Punvani, U'Khand High Court 2. Sri Ravindra Singh, Supreme Court of India

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06	Mr. Anurag Bisaria	Yes	Yes; Transferred to the rolls of Bar Council of UK on 21.07.2009	Yes; Member since February 2002	Yes	1. Sri Rajesh Tandon, Supreme Court of India 2. Ms. Garima Prashad, Supreme Court of India
07	Mr. Vipul Sharma	Yes	Yes, Member since 18.09.2004	Yes; Member since December 2004	Yes	1. Sri Sanjeev Manrai, P&H High Court 2. Sri Rakesh Nehra, P&H High Court
08	Mr. Satyendra Singh Lingwal	Yes	Yes, Member since 09.02.2018	Yes; Member since June 2014	Yes	1. Sri Sunil Mittal, Delhi High Court 2. Sri Avtaar Singh Rawat, U'Khand High Court

- **Suggestions and views, if any, may be submitted in the office of the Principal Private Secretary on or before 10th July, 2024.**

Sd/-
PPS to Hon'ble the Chief Justice
27.06.2024